Government of Jammu & Kashmir Planning Development & Monitoring Department Civil Secretariat, Srinagar.

Notification

Srinagar, the 13th June, 2022

S.O. 286 In exercise of the powers conferred by sub-Section (1) of section 4 of the Collection of Statistics Act, 2008, the Government hereby appoint Joint Director (Survey), Directorate of Economics & Statistics, J&K as "Statistics Officer" for collection of statistics regarding Annual Survey of Industries (ASI) 2020-21 in the Union Territory of Jammu and Kashmir.

By order of the Lieutenant Governor.

(Dr. Raghav Langer) IAS,

Secretary to Government,

Planning Development & Monitoring Department

No. FD-HRM0EnS/37/2022 Copy to the: Dated: - 13 -06 -2022

- 1. Secretary Ministry of Statistics and Programme Implementation/CSI, Gol.
- 2. All Financial Commissioners.
- 3. Director General of Police, J&K.
- 4. Principal Secretary to the Hon'ble Lieutenant Governor.
- 5. Joint Secretary (J&K), MHA Gol, New Delhi.
- 6. Secretary to Government, Law Justice & Parliamentary Affairs Department.
- 7. Director General, Economics & Statistics, J&K, Jammu for information.
- 8. Director Information, J&K.
- 9. Director, Archives Archaeology & Museum, J&K.
- 10. Joint Director Survey, Directorate of Economics & Statistics, J&K.
- 11. Private Secretary to the Financial Commissioner, Industries and Commerce Department for information of the Financial Commissioner.
- 12. I/c Website, Planning Dev. & Mtg.Department (www.jkplanning.gov.in).
- 13. I/c Website DES (www.ecostatjk.nic.in).